

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 5.6.84

NOTIFICATION
INCOME TAX

No. 5746 (F.No.203/55/84-ITA.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purpose of sub-section (2A) of the Section 35 of the Income-tax Act, 1961 read with rule 6 of the Income-tax Rules, 1962 by the Secretary, Department of Science & Technology, New Delhi:-

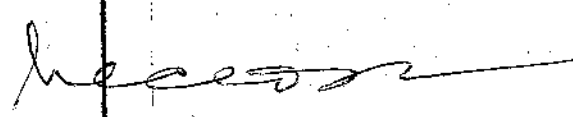
Name of the scientific : Development of Technology for the manufacture of Jaggery out of Sweet Sorghum.
Name of the sponsor : M/s. Kirloskar Brothers Ltd., Pune.
Implementing lab : Nimbkar Agricultural Research Institute, Phaltan.
Date of commencement : 1-8-1982
Date of completion : 31-7-1984
Estimated outlay : Rs.60,000/-

2. Nimbkar Agricultural Research Institute, Phaltan stands approved under section 35(1)(ii) of the Income-tax Act, 1961 vide Ministry of Finance (Department of Revenue) Notification No.4799 dated the 13th July, 1982.

(M.G.C.GOYAL)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (IT&Audit)/Investigation/Special Inv./Intelligence/Vigilance/Recovery/P&PR/RS&P, New Delhi.
3. Directorate of O&MS(IT), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M.No.2/138/83.TU.II dated the 15th December, 1983 (with one spare copy for the party is also enclosed).
5. The Joint Secretary & Legal Advisor, Ministry of Law, Shastri Bhavan, New Delhi.
6. Comptroller and Auditor General of India (40 copies).
7. Bulletin Section of D.I.(P&PR), New Delhi (5 copies).


(M.G.C.GOYAL)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

भारत के राजपत्र के भाग 1 (खण्ड 3 (11) में प्रकाशनाय

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 5.4.84

अधिसूचना

आयकर

सं० 5748 (पत्रासं० 203/55/83-आ0क0नि0-11) : सर्वसाधारण की जानकारी के लिए
रतद्वारा अधिसूचित किया जाता है कि सचिव, विज्ञान और प्रौद्योगिकी विभाग, नई
दिल्ली ने निम्नील्लिखित वैज्ञानिक अनुसंधान कार्यक्रम को आयकर नियम, 1962 के नियम 6
के साथ पठित आयकर अधिनियम, 1961 की धारा 35 की उपधारा (28) के प्रयोजनों
के लिए निम्न विनिर्दिष्ट अवधि के लिए अनुमोदित किया है :-

वैज्ञानिक अनुसंधान परियोजना : डिप्लेसमेंट आफ टेक्नोलॉजी पर दि मैनुफैक्चर आफ
का नाम जगदी आउट आफ स्वीट सोरगम ।
प्रायोजक का नाम : मैसर्स फिल्लोस्फर ब्रदर्स लिमिटेड, पुणे
कार्यान्वित करने वाली प्रयोगशाला : निम्बकर एग्रीकल्चरल रिसर्च इन्स्टिट्यूट, फाल्गुन
शुरू करने की तारीख : 1-3-1982
पूरा करने की तारीख : 31-7-1984
अनुमानित परिष्वय : 60,000/-रुपये

निम्बकर एग्रीकल्चरल रिसर्च इन्स्टिट्यूट फाल्गुन वित्त मंत्रालय (राजस्व विभाग)
की दिनांक 13 फरवरी, 1982 की अधिसूचना सं० 4799 के द्वारा आयकर अधिनियम,
1961 की धारा 35(1)(11) के अंतर्गत अनुमोदित है ।

सिद्धांत 2014

(सदन गोपाल बंद गोयत)

जयकर सचिव, भारत सरकार